

Revenue earnings from Telephones in the metropolitan cities are as under:

(Rs. in Crores)

	Bombay Telephones	Delhi Telephones	Calcutta Telephones	Madras Telephones
1992-93	906.21	732.28	277.01	267.20
1993-94	1272.19	966.38	391.19	372.89
1994-95	1171.04*	895.51*	363.88**	352.82**

*Upto 12/94 **Upto 1/95

(b) No, Sir.

(c) and (d) Does not arise in view of (b) above.

[Translation]

Out of turn Accommodation

956. SHRI LAL BABU RAI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any provision for out of turn allotment of the Government quarters earmarked for P&T Department;

(b) the number of such quarters allotted on out of turn basis during the last three years, State-wise; and

(c) the number of the letters received from the Members of Parliament recommending for out of turn allotment of quarters during the last three years indicating the number of the persons to whom quarters have been allotted on the basis of such recommendations?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

(b) and (c) Information is being collected and will be laid on the table of the House.

[English]

Construction of ships

957. PROF. K.V. THOMAS: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the present order position of ships and other vessels to the shipyards, shipyard-wise;

(b) the number of ships ordered by Shipping Corporation of India for the next five years; and

(c) the number of ships likely to be built during the above period?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) The present order position of shipyards under the administrative control of Ministry of Surface Transport is as under:—

1. Hindustan Shipyard Limited — 9 vessels
2. Cochin Shipyard Limited — 3 vessels
3. Hooghly Dock & Port— 7 vessels
Engineers Limited
4. Rajabagan Dock Yard of— 13 vessels
CIWTC

(b) and (c) Presently the shipping Corporation of India does not have plan for the ships to be ordered in the next five years. However, the Shipping Corporation of India

have drawn up a programme for the acquisition of 79 ships during the eighth five year plan period (1992—97).

[Translation]

Reservation at Kawas Thermal Power Station

958. SHRI CHHITUBHAI GAMIT: Will the Minister of POWER be pleased to state:

(a) the number of employees working in category I, II, III and IV at Kawas Thermal Power Station of N.T.P.C.;

(b) the number of employees belonging to Scheduled Castes and Scheduled Tribes out of them;

(c) the reservation quota for Scheduled Castes and Scheduled Tribes and the reasons for not fulfilling the reserved quota; and

(d) the time by which the reserved quota is likely to be fulfilled and the steps being taken in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL): (a) and (b). The number of employees working in category I, II, III & IV at Kawas Gas Power Station of National Thermal Power Corpn. (NTPC) and out of them, employees belonging to Scheduled Castes (SCs) and Scheduled Tribes (STs), as on 1.1.1995, is given below:

Group/Category	Total No. of Employees	SCs.	STs.
A I	110	10	02
B II	26	01	—
C III	140	22	16
D IV	43	04	10

(c) The reservation quota in recruitment for category I and II for SCs and STs is 15% and 7½% respectively. However, reservation quota for category III and IV is on a regional basis and for Gujarat, where the project is located, it is 7% for SCs and 14% for STs. The recruitment in respect of SC/STs belonging to category III and IV is in excess of the prescribed quota. However, the quota for SCs/STs for category I and II has not been filled due to the following reasons:—

- (i) Poor response to advertisements and notifications.
- (ii) Scarcity of suitably qualified candidates, even after relaxing the standards.

(d) NTPC has been making efforts to induct more and more SC/ST employees in category I and II, where there is shortfall in recruitment. The steps taken by NTPC in this direction include special recruitment drives, exclusive advertisements covering the populous belts of SC/STs, wide publicity and award of annual scholarships to SC/ST students pursuing engineering courses. In addition to this, various relaxations and concessions are being provided to these candidates, viz., relaxation in age, exemption from examination fee, relaxation in qualification/interview, etc.